

Office of Directorate General of Foreign Trade  
New Delhi -0

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Para 4.7 Decision

MEETING NUMBER : 22/82-ALC4/2008 MEETING DATE : 26.08.2008

The Meeting No.22/09 in the year 2008-09 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 was held on **26.08.2008** under the Chairmanship of Export Commissioner, Shri Sanjay Rastogi in his chamber.

Following members were present:-

1. Shri Jasbir Singh, IA, Chemical Division, C & PC
2. Shri D.N. Mathur, Dy. IA, PI Division, C & PC.
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

At the outset minutes of Norms Committee Meeting No.19/09 dated 05.08.2008 and No.20/09 dated 12.08.2008 were ratified by the Committee.

|                                        |                              |
|----------------------------------------|------------------------------|
| Case No.B-174                          | M/S Vasudha Pharma Ltd.      |
| Norms Committee Meeting No.22/09       | F.No.01/83/50/1618/AM08      |
| Meeting Date:26.08.2008                | RA F.No.09/24/040/00287/AM08 |
| Adv.Lic.No.0910032274 dated 29.11.2007 |                              |

Committee considered case as per agenda and observed that the case was considered in its 37/82 meeting held on 15.01.2008 and following decision was taken:-

Committee in light of its earlier decision taken in its 32/82 meeting held on 11.12.2007 vide Case No.24/27/83 decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product:

Dibenzosuberone-----1kg.

Import items:

1. Methanol-----0.627kg/kg
2. Acetonitrile-----0.75kg/kg
3. Phosphorous Pentaoxide-----0.758kg/kg
4. Phosphoric acid-----0.523kg/kg
5. Tetrahydrofuran-----0.25kg/kg

The Committee considered the representation of the firm and after detailed deliberations and in light of written comments forwarded by PI Division vide their U.O. No.35011/94/2007-PI-III dated 26.08.2008 and in consultation with technical authority present in meeting, Committee decided to revise the norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product  | Export Qty. | Sl.No. | Import items                       | Qty. allowed                                                     |
|-----------------|-------------|--------|------------------------------------|------------------------------------------------------------------|
| Dibenzosuberone | 1 Kg.       | 1.     | Methanol                           | 1.627 kg                                                         |
|                 |             | 2.     | Toluene                            | 0.50 kg                                                          |
|                 |             | 3.     | Phosphorus Pentaoxide              | 0.851 kg                                                         |
|                 |             | 4.     | Phosphoric Acid                    | 0.587 kg                                                         |
|                 |             | 5.     | Tetrahydrofuran                    | 0.275 kg                                                         |
|                 |             | 6.     | 1,3 Dibromo 5,5 Dimethyl Hydantoin | Not allowed as specific use and other details are not elaborated |
|                 |             | 7.     | Pthalic Anhydride                  | 1.31 kg                                                          |
|                 |             | 8.     | Di isopropyl ether                 | 1.00 kg                                                          |
|                 |             | 9.     | Chloroform                         | 0.25 kg                                                          |

The earlier decision taken in its 37/82 meeting held on 11.12.2007 stands withdrawn.

RA concerned may take further necessary action as per above decision of NC.

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|----------------------------------------|------------------------------|
| Case No.B-175                          | M/S Vasudha Pharma Ltd.      |
| Norms Committee Meeting No.22/09       | F.No.01/83/50/1018/AM08      |
| Meeting Date:26.08.2008                | RA F.No.09/24/040/00185/AM08 |
| Adv.Lic.No.0910031201 dated 24.08.2007 |                              |

Committee considered case as per agenda and observed that this case was considered in its 3/82 meeting held on 15.04.2008 and following decision was taken:-

Committee in light of written comments forwarded by PI Division vide their U.O.No.35011/210/2005-PI-III dated 22.04.2008 and in consultation with representative of PI Division present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product            | Export Qty. | Sl.No. | Import items             | Qty. allowed per unit of export produc |
|---------------------------|-------------|--------|--------------------------|----------------------------------------|
| 8-Chloro-5,6-dihydro-11H- | 1kg.        | 1.     | Nicotinic Acid or Niacin | 2.10 kg/kg                             |

|                                                                                                                  |     |                                |            |
|------------------------------------------------------------------------------------------------------------------|-----|--------------------------------|------------|
| Benzo (5,6)Cyclopheta (1,2-B) Pyridine-11-one (OR) 8-chloro-10,11-Dihydro-4-AZA-5H-Benzo (1,D)-Cyclohenpan-5-one | 2.  | Methanol                       | 5.56 kg/kg |
|                                                                                                                  | 3.  | Di isopropyl ether             | 2.63 kg/kg |
|                                                                                                                  | 4.  | Meta chloro benzyl chloride    | 1.92 kg/kg |
|                                                                                                                  | 5.  | Tetrahydrofuran                | 1.47 kg/kg |
|                                                                                                                  | 6.  | Sodium methoxide Powder        | 0.61 kg/kg |
|                                                                                                                  | 7.  | Hydrazine hydrate 80%          | 1.26 kg/kg |
|                                                                                                                  | 8.  | Hydrogen peroxide 50%          | 2.38 kg/kg |
|                                                                                                                  | 9.  | N,N,Di methyl carbomylchloride | 1.20 kg/kg |
|                                                                                                                  | 10. | Acetonitrile                   | 1.47 kg/kg |
|                                                                                                                  | 11. | Potassium carbonate            | 1.60 kg/kg |
|                                                                                                                  | 12. | Iso propyl alcohol             | 1.47 kg/kg |
|                                                                                                                  | 13. | Thionyl Chloride               | 0.92 kg/kg |
|                                                                                                                  | 14. | Phosphorous Penta chloride     | 1.57 kg/kg |
|                                                                                                                  | 15. | Methylene di chloride          | 1.58 kg/kg |

Committee considered the representation of the firm in consultation with technical authority present in meeting decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product                                                                                                                            | Export Qty. | Sl.No. | Import items                   | Qty. allowed |
|-------------------------------------------------------------------------------------------------------------------------------------------|-------------|--------|--------------------------------|--------------|
| 8-Chloro-5,6-dihydro-11H-Benzo (5,6)Cyclopheta (1,2-B) Pyridine-11-one (OR) 8-chloro-10,11-Dihydro-4-AZA-5H-Benzo (1,D)-Cyclohenpan-5-one | 1kg.        | 1.     | Nicotinic Acid or Niacin       | 2.10 kg      |
|                                                                                                                                           |             | 2.     | Methanol                       | 5.56 kg      |
|                                                                                                                                           |             | 3.     | Di isopropyl ether             | 2.63 kg      |
|                                                                                                                                           |             | 4.     | Meta chloro benzyl Cyanide     | 1.92 kg      |
|                                                                                                                                           |             | 5.     | Tetrahydrofuran                | 1.47 kg      |
|                                                                                                                                           |             | 6.     | Mono Ethyl Glycol              | 0.70 kg      |
|                                                                                                                                           |             | 7.     | Hydrazine hydrate 80%          | 1.26 kg      |
|                                                                                                                                           |             | 8.     | Hydrogen peroxide 50%          | 2.38 kg      |
|                                                                                                                                           |             | 9.     | N,N,Di methyl carbomylchloride | 1.20 kg      |
|                                                                                                                                           |             | 10.    | Toluene                        | 0.77 kg      |
|                                                                                                                                           |             | 11.    | Potassium carbonate            | 1.60 kg      |
|                                                                                                                                           |             | 12.    | Iso propyl alcohol             | 1.47 kg      |
|                                                                                                                                           |             | 13.    | Thionyl Chloride               | 0.92 kg      |
|                                                                                                                                           |             | 14.    | Phosphorous Penta chloride     | 1.57 kg      |
|                                                                                                                                           |             | 15.    | Methylene di chloride          | 1.58 kg      |

The decision of NC taken in its 3/82 meeting held on 22.04.2008 stands withdrawn.

RA concerned may take further necessary action as per above decision of NC.

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| Case No.A-79                                                                        | M/S Dabur Pharma Ltd.        |
| Norms Committee Meeting No.22/09                                                    | F.No.01/82/162/346/AM09      |
| Meeting Date: 26.08.2008                                                            | RA F.No.05/24/040/00254/AM09 |
| Adv.Lic.No. & date: To be issued under para 4.4.2                                   |                              |
| Committee decided to defer case for 09.09.2008 for want of comments of PI Division. |                              |

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| Case No.:260/23/85-ALC3/2007                                                                                                                                                                                                                              | Party Name:SHALINA LABORATORIES PVT. LTD. | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |                        |
| HQ File :01/85/050/00015/AM07/                                                                                                                                                                                                                            | RLA File :03/95/040/00093/AM07/           | Lic.No/Date:0310378059<br>27.04.2006       |                         |                        |
| Decision :Committee considered case as per agenda for ratification of norms and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                           |                                            |                         |                        |
| Export Product                                                                                                                                                                                                                                            | Export Qty.                               | Sl.No.                                     | Import items            | Qty. allowed           |
| Betasol Cream 15 gm tube                                                                                                                                                                                                                                  | 1 No.                                     | 1.                                         | Betamethasone Base BP   | 7.65 gm/tube of 15 gm  |
| Betasol Cream 30 gm Tube                                                                                                                                                                                                                                  | 1 No.                                     | 1.                                         | Betamethasone Base BP   | 15.30 gm/tube of 30 gm |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                               |                                           |                                            |                         |                        |

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|---|---------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 2 | Case No.:7/2/82-ALC4/2007                                                             | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|   | HQ File :01/82/050/01804/AM07/                                                        | RLA File :03/94/040/01443/AM07/ | Lic.No/Date:0310422972<br>13.03.2007       | Defer<br>Date:23.09.2008 |
|   | Decision :Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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|---|----------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------------|--------------------------|
| 3 | Case No.:31/12/82-ALC4/2008                                                            | Party Name:ISHITA DRUGS & INDUSTRIES LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|   | HQ File :01/82/050/00499/AM09/                                                         | RLA File :08/24/040/00049/AM08/          | Lic.No/Date:0810065340<br>12.06.2007       | Defer<br>Date:02.09.2008 |
|   | Decision :Committee decided to defer case for 02.09.2008 for comments of Chemical Div. |                                          |                                            |                          |

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| Case No.:82/19/83-ALC1/2007                                                                                                                                                                                                                                                                                                                                                        | Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved      |              |
| HQ File :01/83/050/00641/AM08/                                                                                                                                                                                                                                                                                                                                                     | RLA File :03/95/040/00229/AM08/                       | Lic.No/Date:0310433835<br>25.06.2007       |                              |              |
| Decision : Committee considered case as per agenda for ratification of norms and in light of written comments forwarded by Chemical Division vide their U.O. No.14010/43/2007/Ch.II dated 11.08.2008 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                       |                                            |                              |              |
| Export Product                                                                                                                                                                                                                                                                                                                                                                     | Export Qty.                                           | Sl.No.                                     | Import items                 | Qty. allowed |
| 3,5-Di Methoxy-4-Hydroxy Benzamide (Syringamide)                                                                                                                                                                                                                                                                                                                                   | 1 No.                                                 | 1.                                         | Gallic Acid (min.98% purity) | 2.295 kg     |
|                                                                                                                                                                                                                                                                                                                                                                                    |                                                       | 2.                                         | Di Methyl Sulphate           | 4.615 kg/kg  |
|                                                                                                                                                                                                                                                                                                                                                                                    |                                                       | 3.                                         | Thionyl Chloride             | 1.19 kg      |
|                                                                                                                                                                                                                                                                                                                                                                                    |                                                       | 4.                                         | Toluene                      | 0.400 kg     |
|                                                                                                                                                                                                                                                                                                                                                                                    |                                                       | 5.                                         | Methanol                     | 0.900 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                                        |                                                       |                                            |                              |              |

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| 5 | Case No.:726/24/83-ALC1/2007                                                                                                                                                                                       | Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|   | HQ File :01/83/050/00613/AM08/                                                                                                                                                                                     | RLA File :04/24/040/00113/AM08/                    | Lic.No/Date:0410090130<br>28.06.2007       | Defer<br>Date:16.09.2008 |
|   | Decision :Committee considered case as per agenda and observed that the firm has been requested to furnish technical details vide letter dated 25.08.2008. It was, therefore decided to defer case for 16.09.2008. |                                                    |                                            |                          |

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| 6 | Case No.:730/24/83-ALC1/2007                                                                                                                                                                                                                                                        | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|   | HQ File :01/83/050/00623/AM08/                                                                                                                                                                                                                                                      | RLA File :09/24/040/00120/AM08/        | Lic.No/Date:0910030686<br>29.06.2007       | Defer<br>Date:09.09.2008 |
|   | Decision :Committee considered case as per agenda and observed that the firm has been requested to furnish technical information vide letter dated 01.08.2008, but no reply has been received. It was, therefore, decided to await reply of firm and defer the case for 09.09.2008. |                                        |                                            |                          |

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| 7 | Case No.:19/23/83-ALC1/2007                                                                                                                         | Party Name:SEQUENT SCIENTIFIC LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|   | HQ File :01/83/050/00655/AM08/                                                                                                                      | RLA File :07/24/040/00234/AM08/       | Lic.No/Date:0710052301<br>04.07.2007       | Defer<br>Date:23.09.2008 |
|   | Decision :Committee considered the case as per agenda and decided to remind DGHS for their comments. Accordingly, case was deferred for 23.09.2008. |                                       |                                            |                          |

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|---|---------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|--------------------------|
| 8 | Case No.:104/6/82-ALC4/2008                                                           | Party Name:INTAS PHARMACEUTICALS LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|   | HQ File :01/82/050/00187/AM09/                                                        | RLA File :08/24/040/00123/AM08/        | Lic.No/Date:0810066581<br>14.08.2007       | Defer<br>Date:23.09.2008 |
|   | Decision :Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                        |                                            |                          |

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|---|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 9 | Case No.:95/42/82-ALC4/2007                                                            | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|   | HQ File :01/82/050/00431/AM08/                                                         | RLA File :03/94/040/00674/AM08/ | Lic.No/Date:0310445040<br>03.10.2007       | Defer<br>Date:23.09.2008 |
|   | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 10 | Case No.:106/42/82-ALC4/2007                                                           | Party Name:LUPIN LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00442/AM08/                                                         | RLA File :03/95/040/00604/AM08/ | Lic.No/Date:0310447771<br>25.10.2007       | Defer<br>Date:16.09.2008 |
|    | Decision : Committee decided to defer case for 16.09.2008 for comments of PI Division. |                                 |                                            |                          |

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| 11 | Case No.:68/39/83-ALC1/2007                                                                                                                                                                                                             | Party Name:MALLADI DRUGS &<br>PHARMACEUTICALS LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/83/050/01647/AM08/                                                                                                                                                                                                          | RLA File :04/24/040/00289/AM08/                       | Lic.No/Date:0410092451<br>30.11.2007       | Defer<br>Date:09.09.2008 |
|    | Decision :Committee considered case as per agenda and observed that the firm has been requested to furnish technical information vide letter dated 25.08.2008. It was, therefore, decided to await reply and defer case for 09.09.2008. |                                                       |                                            |                          |

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|----|----------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|--------------------------|
| 12 | Case No.:75/45/82-ALC4/2007                                                            | Party Name:VIDA LABORATORIES (P) LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00538/AM08/                                                         | RLA File :07/24/040/00686/AM08/      | Lic.No/Date:0710055140<br>31.12.2007       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                      |                                            |                          |

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|----|--------------------------------|-----------------------------------------|--------------------------------------------|--------------------------|
| 13 | Case No.:37/6/82-ALC4/2008     | Party Name:STERLING AUXILIARIES PVT LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00120/AM09/ | RLA File :03/95/040/00916/AM08/         | Lic.No/Date:0310455865<br>31.12.2007       | Defer<br>Date:07.10.2008 |

Decision :Committee decided to call for a copy of application from RA/firm. Accordingly, case was deferred for 07.10.2008.

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| 14 | Case No.:12/42/83-ALC1/2007                                                                                                                                                                               | Party Name:PARABOLIC DRUGS LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/83/050/01788/AM08/                                                                                                                                                                            | RLA File :22/24/040/00053/AM08/  | Lic.No/Date:2210007356<br>04.01.2008       | Defer<br>Date:09.09.2008 |
|    | Decision :Committee considered case as per agenda and decided to call for Production and Consumption data certified by Central Excise Authority from firm. Accordingly, case was deferred for 09.09.2008. |                                  |                                            |                          |

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|----|-----------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------------|-------------------------|
| 15 | Case No.:38/6/82-ALC4/2008                                                              | Party Name:DUJODWALA PAPER CHEMICALS LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Rejected |
|    | HQ File :01/82/050/00121/AM09/                                                          | RLA File :03/94/040/00957/AM08/          | Lic.No/Date:0310459411<br>29.01.2008       |                         |
|    | Decision :Case has already been rejected by NC in its 18/82 meeting held on 29.07.2008. |                                          |                                            |                         |

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| 16 | Case No.:36/45/82-ALC4/2007                                                                                                                                                                                                                                                                                                         | Party Name:MANGALAM DRUGS & ORGANICS<br>LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00499/AM08/                                                                                                                                                                                                                                                                                                      | RLA File :03/95/040/01065/AM08/                 | Lic.No/Date:0310460271<br>06.02.2008       | Defer<br>Date:16.09.2008 |
|    | Decision :Committee considered case as per agenda and observed that the firm has been requested to furnish Production and Consumption data certified by Central Excise Authority vide letter dated 25.08.2008, but no reply has been received. It was, therefore, decided to await reply of firm and defer the case for 16.09.2008. |                                                 |                                            |                          |

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| 17 | Case No.:29/6/82-ALC4/2008                                                                                                                                                                                                                                                      | Party Name:GLENMARK PHARMACEUTICALS LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00112/AM09/                                                                                                                                                                                                                                                  | RLA File :03/94/040/01032/AM08/           | Lic.No/Date:0310460255<br>06.02.2008       | Defer<br>Date:23.09.2008 |
|    | Decision :Committee considered case as per agenda and observed that the firm has been requested to furnish technical information vide letter dated 22.07.2008, but no reply has been received. It was, therefore, decided to await reply of firm and defer case for 23.09.2008. |                                           |                                            |                          |

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|----|-----------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------------|-------------------------|
| 18 | Case No.:32/46/82-ALC4/2007                                                             | Party Name:DUJODWALA PAPER CHEMICALS LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Rejected |
|    | HQ File :01/82/050/00586/AM08/                                                          | RLA File :03/94/040/01210/AM08/          | Lic.No/Date:0310462982<br>27.02.2008       |                         |
|    | Decision :Case has already been rejected by NC in its 18/09 meeting held on 29.07.2008. |                                          |                                            |                         |

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|----|----------------------------|-----------------------------------|------------------------------|-------------|
| 19 | Case No.:57/6/82-ALC4/2008 | Party Name:CORAL DRUGS PVT. LTD., | Meet No/Date:22/82-ALC4/2008 | Status:Case |
|----|----------------------------|-----------------------------------|------------------------------|-------------|

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|--|----------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|--------------------------|
|  |                                                                                              |                                 | 26.08.2008                           | Deferred                 |
|  | HQ File :01/82/050/00140/AM09/                                                               | RLA File :05/24/040/00884/AM08/ | Lic.No/Date:0510217198<br>28.02.2008 | Defer<br>Date:23.09.2008 |
|  | Decision :Committee decided to defer case for 23.09.2008 for comments of Department of MSME. |                                 |                                      |                          |

|    |                                                                                        |                                 |                                            |                          |
|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 20 | Case No.:39/9/82-ALC4/2008                                                             | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00272/AM09/                                                         | RLA File :03/94/040/01345/AM08/ | Lic.No/Date:0310466954<br>01.04.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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|----|-----------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|-------------------------|
| 21 | Case No.:11/13/82-ALC4/2008                                                             | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |
|    | HQ File :01/82/050/00518/AM09/                                                          | RLA File :09/24/040/00592/AM08/     | Lic.No/Date:0910033594<br>09.04.2008       |                         |
|    | Decision :Case has already been approved by NC in its 21/09 meeting held on 19.08.2008. |                                     |                                            |                         |

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 22 | Case No.:6/12/82-ALC4/2008                                                             | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00474/AM09/                                                         | RLA File :03/94/040/00104/AM09/ | Lic.No/Date:0310469550<br>25.04.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

|    |                                                                                                                                                                                                                                                                                                                                |                                   |                                            |                          |
|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|--------------------------|
| 23 | Case No.:7/12/82-ALC4/2008                                                                                                                                                                                                                                                                                                     | Party Name:CJEX BIOCHEM PVT. LTD. | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00475/AM09/                                                                                                                                                                                                                                                                                                 | RLA File :03/94/040/01284/AM07/   | Lic.No/Date:0310470242<br>01.05.2008       | Defer<br>Date:23.09.2008 |
|    | Decision :Committee considered case as per agenda and observed that the firm has requested to furnish Production and Consumption data certified by Central Excise Authority vide letter dated 01.08.2008, but no reply has been received. It was, therefore, decided to await reply of firm and defer the case for 23.09.2008. |                                   |                                            |                          |

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 24 | Case No.:10/12/82-ALC4/2008                                                            | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00478/AM09/                                                         | RLA File :03/94/040/00124/AM09/ | Lic.No/Date:0310470252<br>01.05.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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|----|-----------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 25 | Case No.:14/12/82-ALC4/2008                                                                   | Party Name:EMAMI LIMITED,       | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00482/AM09/                                                                | RLA File :02/24/040/00009/AM09/ | Lic.No/Date:0210112297<br>12.05.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of Department of MSME. |                                 |                                            |                          |

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|----|----------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------------------------|--------------------------|
| 26 | Case No.:15/12/82-ALC4/2008                                                                  | Party Name:GLOBAL CALCIUM PRIVATE LIMITED, | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00483/AM09/                                                               | RLA File :07/24/040/00050/AM09/            | Lic.No/Date:0710057454<br>16.05.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of Chemical Division. |                                            |                                            |                          |

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|----|----------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|--------------------------|
| 27 | Case No.:60/14/82-ALC4/2008                                                            | Party Name:SMILAX LABORATORIES LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00612/AM09/                                                         | RLA File :09/24/040/00540/AM08/        | Lic.No/Date:0910034044<br>21.05.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                        |                                            |                          |

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|----|----------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 28 | Case No.:64/14/82-ALC4/2008                                                            | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00616/AM09/                                                         | RLA File :09/24/040/00068/AM09/    | Lic.No/Date:0910034075<br>27.05.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                    |                                            |                          |

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|----|----------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 29 | Case No.:65/14/82-ALC4/2008                                                            | Party Name:DIVIS LABORATORIES LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00617/AM09/                                                         | RLA File :09/24/040/00073/AM09/     | Lic.No/Date:0910034076<br>27.05.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                     |                                            |                          |

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|----|----------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 30 | Case No.:70/14/82-ALC4/2008                                                                  | Party Name:VIVIMED LABS LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00622/AM09/                                                               | RLA File :09/24/040/00052/AM09/ | Lic.No/Date:0910034083<br>27.05.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of Chemical Division. |                                 |                                            |                          |

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|----|----------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|--------------------------|
| 31 | Case No.:71/14/82-ALC4/2008                                                            | Party Name:SRINI PHARMACEUTICALS LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00623/AM09/                                                         | RLA File :09/24/040/00069/AM09/        | Lic.No/Date:0910034081<br>27.05.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                        |                                            |                          |

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 32 | Case No.:16/14/82-ALC4/2008                                                            | Party Name:LUPIN LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00568/AM09/                                                         | RLA File :03/95/040/00170/AM09/ | Lic.No/Date:0310472351<br>29.05.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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|----|------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 33 | Case No.:73/14/82-ALC4/2008                                                                                                                    | Party Name:NEULAND LABORATORIES LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00625/AM09/                                                                                                                 | RLA File :09/24/040/00051/AM09/     | Lic.No/Date:0910034133<br>02.06.2008       | Defer<br>Date:23.09.2008 |
|    | Decision :Committee decided to forward a copy of application to PI Division for their comments. Accordingly, case was deferred for 23.09.2008. |                                     |                                            |                          |

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 34 | Case No.:22/14/82-ALC4/2008                                                            | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00574/AM09/                                                         | RLA File :03/94/040/00230/AM09/ | Lic.No/Date:0310473544<br>06.06.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|-------------------------|
| 35 | Case No.:31/14/82-ALC4/2008                                                                                                                                                                                                                                                                                                                                           | Party Name:AVIK PHARMACEUTICAL LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |
|    | HQ File :01/82/050/00583/AM09/                                                                                                                                                                                                                                                                                                                                        | RLA File :03/94/040/01139/AM08/      | Lic.No/Date:0310473589<br>06.06.2008       |                         |
|    | Decision : Committee considered case as per agenda for ratification of norms and in light of its earlier decision taken in its 6/82 meeting held on 06.05.2008 and in consultation with representative of PI Division present in meeting decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower. |                                      |                                            |                         |

| Export product | Export Qty. | Import items |         | Qty. allowed per unit<br>of export product |
|----------------|-------------|--------------|---------|--------------------------------------------|
|                |             | Sl.No.       | Product |                                            |
|                |             |              |         |                                            |

|              |      |    |                          |           |
|--------------|------|----|--------------------------|-----------|
| Testosterone | 1kg. | 1. | Androst-4-ene-3,17 dione | 1.33kg/kg |
|--------------|------|----|--------------------------|-----------|

RA concerned may take further necessary action as per above decision of NC.

36

|                                                                                                                                                                                                                                                                                                                                                            |                                      |                                            |                                             |              |
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| Case No.:32/14/82-ALC4/2008                                                                                                                                                                                                                                                                                                                                | Party Name:AVIK PHARMACEUTICAL LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved                     |              |
| HQ File :01/82/050/00584/AM09/                                                                                                                                                                                                                                                                                                                             | RLA File :03/94/040/01300/AM08/      | Lic.No/Date:0310473591<br>06.06.2008       |                                             |              |
| Decision : Committee considered case as per agenda for ratification of norms and light of written comments forwarded by PI Division vide their U.O. No.35011/116/2005-PI-III and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                      |                                            |                                             |              |
| Export Product                                                                                                                                                                                                                                                                                                                                             | Export Qty.                          | Sl.No.                                     | Import items                                | Qty. allowed |
| Testosterone Propionate BP/USP                                                                                                                                                                                                                                                                                                                             | 1 Kg                                 | 1.                                         | 4-Anrostene 3,17 Dione<br>(Androstenedione) | 1.25 kg      |
|                                                                                                                                                                                                                                                                                                                                                            |                                      | 2.                                         | Trimethyl Ortho formate                     | 0.57 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                |                                      |                                            |                                             |              |

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 37 | Case No.:7/14/82-ALC4/2008                                                             | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00559/AM09/                                                         | RLA File :03/94/040/00286/AM09/ | Lic.No/Date:0310474589<br>13.06.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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|----|----------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|--------------------------|
| 38 | Case No.:43/13/82-ALC4/2008                                                                                                | Party Name:ANUPAM RASAYAN (INDIA) LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00550/AM09/                                                                                             | RLA File :52/24/040/00005/AM09/       | Lic.No/Date:5210023726<br>16.06.2008       | Defer<br>Date:07.10.2008 |
|    | Decision :Committee decided to call for a copy of application from RA/firm. Accordingly, case was deferred for 07.10.2008. |                                       |                                            |                          |

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|----|-----------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|--------------------------|
| 39 | Case No.:2/14/82-ALC4/2008                                                                                                  | Party Name:ANUPAM RASAYAN (INDIA) LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00554/AM09/                                                                                              | RLA File :52/24/040/00004/AM09/       | Lic.No/Date:5210023736<br>17.06.2008       | Defer<br>Date:07.10.2008 |
|    | Decision : Committee decided to call for a copy of application from RA/firm. Accordingly, case was deferred for 07.10.2008. |                                       |                                            |                          |

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|----|----------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 40 | Case No.:51/14/82-ALC4/2008                                                            | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00603/AM09/                                                         | RLA File :09/24/040/00110/AM09/    | Lic.No/Date:0910034350<br>19.06.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                    |                                            |                          |

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|----|----------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 41 | Case No.:52/14/82-ALC4/2008                                                            | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00604/AM09/                                                         | RLA File :09/24/040/00357/AM08/    | Lic.No/Date:0910034351<br>19.06.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                    |                                            |                          |

| 42                                            | Case No.:53/14/82-ALC4/2008                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Party Name:GRANULES INDIA LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |                |             |        |              |              |                                               |      |    |               |            |  |                                       |  |    |                                 |          |    |              |          |    |                    |
|-----------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|-------------------------|----------------|-------------|--------|--------------|--------------|-----------------------------------------------|------|----|---------------|------------|--|---------------------------------------|--|----|---------------------------------|----------|----|--------------|----------|----|--------------------|
|                                               | HQ File :01/82/050/00605/AM09/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | RLA File :09/24/040/00551/AM08/   | Lic.No/Date:0910034352<br>19.06.2008       |                         |                |             |        |              |              |                                               |      |    |               |            |  |                                       |  |    |                                 |          |    |              |          |    |                    |
|                                               | <p>Decision : Committee considered case as per agenda for ratification of norms and in light of written comment forwarded by PI Division vide their U.O. No.35011/126/2005-PI-III dated 26.08.2008 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-</p> <table border="1"> <thead> <tr> <th>Export Product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="5">Metformin Hydrochloride Granules DC Grade 95%</td><td rowspan="5">1 kg</td><td>1.</td><td>Metformin Hcl</td><td>0.9595 Kg.</td></tr> <tr> <td></td><td>Or its raw material as per SION A-290</td><td></td></tr> <tr> <td>2.</td><td>Polyvinyl Pyrolidone (PVP K-30)</td><td>0.043 kg</td></tr> <tr> <td>3.</td><td>Crospovidone</td><td>0.002 kg</td></tr> <tr> <td>4.</td><td>Magnesium Stearate</td><td>0.005 kg</td></tr> </tbody> </table> <p>RA concerned may take further necessary action as per above decision of NC.</p> |                                   |                                            |                         | Export Product | Export Qty. | Sl.No. | Import items | Qty. allowed | Metformin Hydrochloride Granules DC Grade 95% | 1 kg | 1. | Metformin Hcl | 0.9595 Kg. |  | Or its raw material as per SION A-290 |  | 2. | Polyvinyl Pyrolidone (PVP K-30) | 0.043 kg | 3. | Crospovidone | 0.002 kg | 4. | Magnesium Stearate |
| Export Product                                | Export Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Sl.No.                            | Import items                               | Qty. allowed            |                |             |        |              |              |                                               |      |    |               |            |  |                                       |  |    |                                 |          |    |              |          |    |                    |
| Metformin Hydrochloride Granules DC Grade 95% | 1 kg                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 1.                                | Metformin Hcl                              | 0.9595 Kg.              |                |             |        |              |              |                                               |      |    |               |            |  |                                       |  |    |                                 |          |    |              |          |    |                    |
|                                               |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                   | Or its raw material as per SION A-290      |                         |                |             |        |              |              |                                               |      |    |               |            |  |                                       |  |    |                                 |          |    |              |          |    |                    |
|                                               |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 2.                                | Polyvinyl Pyrolidone (PVP K-30)            | 0.043 kg                |                |             |        |              |              |                                               |      |    |               |            |  |                                       |  |    |                                 |          |    |              |          |    |                    |
|                                               |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 3.                                | Crospovidone                               | 0.002 kg                |                |             |        |              |              |                                               |      |    |               |            |  |                                       |  |    |                                 |          |    |              |          |    |                    |
|                                               |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 4.                                | Magnesium Stearate                         | 0.005 kg                |                |             |        |              |              |                                               |      |    |               |            |  |                                       |  |    |                                 |          |    |              |          |    |                    |

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|----|-------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|-------------------------|
| 43 | Case No.:54/14/82-ALC4/2008                                                                                                                           | Party Name:GRANULES INDIA LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |
|    | HQ File :01/82/050/00606/AM09/                                                                                                                        | RLA File :09/24/040/00106/AM09/   | Lic.No/Date:0910034353<br>19.06.2008       |                         |
|    | Decision : Committee considered case as per agenda for ratification of norms and in light of written comment forwarded by PI Division vide their U.O. |                                   |                                            |                         |

No.35011/126/2005-PI-III dated 26.08.2008 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export Product                                | Export Qty. | Sl.No. | Import items                          | Qty. allowed |
|-----------------------------------------------|-------------|--------|---------------------------------------|--------------|
| Metformin Hydrochloride Granules DC Grade 95% | 1 kg        | 1.     | Metformin Hcl                         | 0.9595 Kg.   |
|                                               |             |        | Or its raw material as per SION A-290 |              |
|                                               |             | 2.     | Polyvinyl Pyrolidone (PVP K-30)       | 0.043 kg     |
|                                               |             | 3.     | Crospovidone                          | 0.002 kg     |
|                                               |             | 4.     | Magnesium Stearate                    | 0.005 kg     |

RA concerned may take further necessary action as per above decision of NC.

|    |                                                                                        |                                              |                                            |                          |
|----|----------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|--------------------------|
| 44 | Case No.:81/14/82-ALC4/2008                                                            | Party Name:MANGALAM DRUGS & ORGANICS LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00633/AM09/                                                         | RLA File :03/95/040/00257/AM09/              | Lic.No/Date:0310475550<br>19.06.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                              |                                            |                          |

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 45 | Case No.:85/14/82-ALC4/2008                                                            | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00637/AM09/                                                         | RLA File :03/94/040/00311/AM09/ | Lic.No/Date:0310475620<br>20.06.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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|----|------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|--------------------------------------------|--------------------------|
| 46 | Case No.:15/16/82-ALC4/2008                                                                                                        | Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00708/AM09/                                                                                                     | RLA File :11/24/040/00021/AM08/                      | Lic.No/Date:1110017641<br>03.07.2008       | Defer<br>Date:23.09.2008 |
|    | Decision :Committee decided to remind the RA/firm to furnish a copy of application. Accordingly, case was deferred for 23.09.2008. |                                                      |                                            |                          |

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|----|--------------------------------|------------------------------------|--------------------------------------------|-------------------------|
| 47 | Case No.:16/16/82-ALC4/2008    | Party Name:RASHMI PHARMA PVT LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |
|    | HQ File :01/82/050/00709/AM09/ | RLA File :09/24/040/00135/AM09/    | Lic.No/Date:0910034539                     |                         |

|    |                                                                                                                                                                  |                                     |                                            |                          |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
|    |                                                                                                                                                                  |                                     | 04.07.2008                                 |                          |
|    | Decision :Case has already been approved by NC in its 16/09 meeting held on 15.07.2008.                                                                          |                                     |                                            |                          |
| 48 | Case No.:4/18/82-ALC4/2008                                                                                                                                       | Party Name:RA CHEM PHARMA LIMITED   | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00757/AM09/                                                                                                                                   | RLA File :09/24/040/00129/AM09/     | Lic.No/Date:0910034661<br>16.07.2008       | Defer<br>Date:07.10.2008 |
|    | Decision :Committee decided to call for end use of export product and supporting technical literature from firm. Accordingly, case was deferred for 07.10.2008.  |                                     |                                            |                          |
| 49 | Case No.:5/18/82-ALC4/2008                                                                                                                                       | Party Name:RA CHEM PHARMA LIMITED   | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00758/AM09/                                                                                                                                   | RLA File :09/24/040/00148/AM09/     | Lic.No/Date:0910034662<br>16.07.2008       | Defer<br>Date:07.10.2008 |
|    | Decision : Committee decided to call for end use of export product and supporting technical literature from firm. Accordingly, case was deferred for 07.10.2008. |                                     |                                            |                          |
| 50 | Case No.:6/18/82-ALC4/2008                                                                                                                                       | Party Name:RA CHEM PHARMA LIMITED   | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00759/AM09/                                                                                                                                   | RLA File :09/24/040/00111/AM09/     | Lic.No/Date:0910034663<br>16.07.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division.                                                                           |                                     |                                            |                          |
| 51 | Case No.:3/18/82-ALC4/2008                                                                                                                                       | Party Name:ALEMBIC LIMITED          | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case Closed       |
|    | HQ File :01/82/050/00756/AM09/                                                                                                                                   | RLA File :34/24/040/00043/AM09/     | Lic.No/Date:3410021855<br>17.07.2008       |                          |
|    | Decision :Committee observed that the Advance Authorisation was issued under para 4.7.1 of HBP. It was, therefore, decided to close the case.                    |                                     |                                            |                          |
| 52 | Case No.:9/18/82-ALC4/2008                                                                                                                                       | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00762/AM09/                                                                                                                                   | RLA File :05/24/040/00258/AM09/     | Lic.No/Date:0510224080<br>18.07.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division.                                                                           |                                     |                                            |                          |
| 53 | Case No.:11/18/82-ALC4/2008                                                                                                                                      | Party Name:MEDREICH LIMITED         | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    |                                                                                                                                                                  |                                     |                                            |                          |

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|  | HQ File :01/82/050/00764/AM09/                                                         | RLA File :07/24/040/00196/AM09/ | Lic.No/Date:0710058625<br>18.07.2008 | Defer<br>Date:23.09.2008 |
|  | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                      |                          |

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|----|----------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|--------------------------|
| 54 | Case No.:12/18/82-ALC4/2008                                                            | Party Name:SRINI PHARMACEUTICALS LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00765/AM09/                                                         | RLA File :09/24/040/00139/AM09/        | Lic.No/Date:0910034701<br>18.07.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                        |                                            |                          |

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|----|----------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 55 | Case No.:13/18/82-ALC4/2008                                                            | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00766/AM09/                                                         | RLA File :05/24/040/00263/AM09/     | Lic.No/Date:0510224123<br>18.07.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                     |                                            |                          |

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|----|----------------------------------------------------------------------------------------|-----------------------------------------------|--------------------------------------------|--------------------------|
| 56 | Case No.:14/18/82-ALC4/2008                                                            | Party Name:VIVIN LABORATORIES PRIVATE LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00767/AM09/                                                         | RLA File :09/24/040/00161/AM09/               | Lic.No/Date:0910034714<br>21.07.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                               |                                            |                          |

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|----|-----------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|-------------------------|
| 57 | Case No.:15/18/82-ALC4/2008                                                             | Party Name:ALKALOIDS CORPORATION | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |
|    | HQ File :01/82/050/00768/AM09/                                                          | RLA File :02/24/040/00105/AM09/  | Lic.No/Date:0210115152<br>21.07.2008       |                         |
|    | Decision :Case has already been approved by NC in its 18/09 meeting held on 29.07.2008. |                                  |                                            |                         |

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|----|----------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|--------------------------|
| 58 | Case No.:16/18/82-ALC4/2008                                                                  | Party Name:STERLING AUXILIARIES PVT LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00769/AM09/                                                               | RLA File :03/95/040/00355/AM09/         | Lic.No/Date:0310479455<br>21.07.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of Chemical Division. |                                         |                                            |                          |

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|----|-----------------------------|---------------------------------------------|--------------------------------------------|-------------|
| 59 | Case No.:17/18/82-ALC4/2008 | Party Name:ALCHYMARS ICM SM PRIVATE LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case |
|----|-----------------------------|---------------------------------------------|--------------------------------------------|-------------|

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|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|-----------------------------------|
| HQ File :01/82/050/00770/AM09/                                                         | RLA File :04/24/040/00091/AM09/ | Lic.No/Date:0410097322<br>21.07.2008 | Defer<br>Defer<br>Date:09.09.2008 |
| Decision : Committee decided to defer case for 09.09.2008 for comments of PI Division. |                                 |                                      |                                   |

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|----|----------------------------------------------------------------------------------------|---------------------------------------------|--------------------------------------------|--------------------------|
| 60 | Case No.:18/18/82-ALC4/2008                                                            | Party Name:ALCHYMARS ICM SM PRIVATE LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00771/AM09/                                                         | RLA File :04/24/040/00090/AM09/             | Lic.No/Date:0410097323<br>21.07.2008       | Defer<br>Date:09.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                             |                                            |                          |

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 61 | Case No.:5/22/82-ALC4/2008                                                             | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00868/AM09/                                                         | RLA File :03/94/040/00389/AM09/ | Lic.No/Date:0310481960<br>08.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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| Case No.:6/22/82-ALC4/2008                                                                                                                                                                                                                                                                                                                    | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved                                                           |                                    |
| HQ File :01/82/050/00869/AM09/                                                                                                                                                                                                                                                                                                                | RLA File :03/94/040/00472/AM09/ | Lic.No/Date:0310481972<br>08.08.2008       |                                                                                   |                                    |
| Decision : Committee considered case as per agenda for ratification of norms and in light of its earlier decision taken in its 12/82 meeting held on 17.06.2008 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                                                                                   |                                    |
| Export product                                                                                                                                                                                                                                                                                                                                | Export Qty.                     | Sl.No.                                     | Import items                                                                      | Qty. allowed per Kg. of Lamivudine |
| Lamivudine 150 mg tablet<br>[Lamivudine 153 mg/tablet]                                                                                                                                                                                                                                                                                        | 1 No.                           | 1.                                         | (1R,2S,5R)-Menthyl-5S-(Cytosine-1-YL)-1,3-Oxathiolane-2R-Carboxylate/CME Compound | 2.19 kg/kg of Lamivudine           |
| Lamivudine Oral Solution/Lamivir 100 ml pack<br><br>(Each 5 ml contains Lamivudine 50 mg)<br><br>[Lamivudine 1020 mg/100 ml bottle]                                                                                                                                                                                                           | 1 No.                           | 2.                                         | Sodium Borohydride                                                                | 0.48 kg/kg of Lamivudine           |

|                                                                             |                                                                                                                                            |       |  |  |  |
|-----------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------|-------|--|--|--|
| 63                                                                          | Lamivudine Oral<br>Solution/Lamivir 240 ml pack<br><br>(Each 5 ml contains Lamivudine<br>50 mg)<br><br>[Lamivudine 2448 mg/240ml<br>bottle | 1 No. |  |  |  |
|                                                                             | Lamivudine 100mg tablet<br><br>[Lamivudine 102.0 mg/tablet                                                                                 | 1 No. |  |  |  |
| RA concerned may take further necessary action as per above decision of NC. |                                                                                                                                            |       |  |  |  |

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|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 63 | Case No.:7/22/82-ALC4/2008                                                                                                                                               | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00870/AM09/                                                                                                                                           | RLA File :03/94/040/00393/AM09/ | Lic.No/Date:0310481979<br>08.08.2008       | Defer<br>Date:07.10.2008 |
|    | Decision :Committee decided to call for the details of export product and technical details as per Appendix 33 from firm. Accordingly, case was deferred for 07.10.2008. |                                 |                                            |                          |

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| Case No.:1/22/82-ALC4/2008                                                                                                                                                                                                                                                                                                                                         | Party Name:MSN PHARMACHEM PRIVATE LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved                                                                        |              |
| HQ File :01/82/050/00864/AM09/                                                                                                                                                                                                                                                                                                                                     | RLA File :09/24/040/00185/AM09/           | Lic.No/Date:0910035003<br>11.08.2008       |                                                                                                |              |
| Decision : Committee considered case as per agenda for ratification of norms and in light of its earlier decision taken in its 16/82 meeting held on 21.08.2007 vide case No.1/22/82 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                           |                                            |                                                                                                |              |
| Export Product                                                                                                                                                                                                                                                                                                                                                     | Export Qty.                               | Sl.No.                                     | Import items                                                                                   | Qty. allowed |
| Moxifloxacin Hcl                                                                                                                                                                                                                                                                                                                                                   | 1 Kg.                                     | 1.                                         | Pyridine-2,3-dicarboxylic acid                                                                 | 4.86 kg      |
|                                                                                                                                                                                                                                                                                                                                                                    |                                           | 2.                                         | 5% Palladium Carbon                                                                            | 0.100 kg     |
|                                                                                                                                                                                                                                                                                                                                                                    |                                           | 3.                                         | Vitride                                                                                        | 4.99 kg      |
|                                                                                                                                                                                                                                                                                                                                                                    |                                           | 4.                                         | Triethalamine                                                                                  | 0.75 kg      |
|                                                                                                                                                                                                                                                                                                                                                                    |                                           | 5.                                         | 1-cyclopropyl-6,7-Difluoro-8-Methoxy-4-oxo-1,4-dihydro-3-quinoline carboxylic acid (Gati acid) | 1.31 kg.     |
|                                                                                                                                                                                                                                                                                                                                                                    |                                           | 6.                                         | Methanol                                                                                       | 2.86 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                        |                                           |                                            |                                                                                                |              |

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|----|----------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 65 | Case No.:2/22/82-ALC4/2008                                                             | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00865/AM09/                                                         | RLA File :09/24/040/00174/AM09/     | Lic.No/Date:0910035004<br>11.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                     |                                            |                          |

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| 66 | Case No.:3/22/82-ALC4/2008                                                             | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00866/AM09/                                                         | RLA File :09/24/040/00184/AM09/     | Lic.No/Date:0910035005<br>11.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                     |                                            |                          |

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 67 | Case No.:4/22/82-ALC4/2008                                                             | Party Name:HETERO LABS LTD.     | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00867/AM09/                                                         | RLA File :09/24/040/00186/AM09/ | Lic.No/Date:0910035006<br>11.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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| Case No.:9/22/82-ALC4/2008                                                                                                                                                                                                                                                                                                                                 | Party Name:IPCA LABORATORIES LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved                     |              |
| HQ File :01/82/050/00872/AM09/                                                                                                                                                                                                                                                                                                                             | RLA File :03/94/040/00484/AM09/      | Lic.No/Date:0310482101<br>11.08.2008       |                                             |              |
| Decision : Committee considered case as per agenda for ratification of norms and light of written comments forwarded by PI Division vide their U.O. No.35011/116/2005-PI-III and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                      |                                            |                                             |              |
| Export Product                                                                                                                                                                                                                                                                                                                                             | Export Qty.                          | Sl.No.                                     | Import items                                | Qty. allowed |
| Testosterone Propionate BP/USP                                                                                                                                                                                                                                                                                                                             | 1 Kg                                 | 1.                                         | 4-Anrostene 3,17 Dione<br>(Androstenedione) | 1.25 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                |                                      |                                            |                                             |              |

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|----|--------------------------------|--------------------------------------|--------------------------------------------|--------------------------|
| 69 | Case No.:11/22/82-ALC4/2008    | Party Name:SYMBIOTEC PHARMALAB LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00874/AM09/ | RLA File :11/24/040/00017/AM09/      | Lic.No/Date:1110018129<br>11.08.2008       | Defer<br>Date:23.09.2008 |

Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division.

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| Case No.:12/22/82-ALC4/2008                                                                                                                                                                                                                                                                                       | Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED, | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |                                            |
| HQ File :01/82/050/00875/AM09/                                                                                                                                                                                                                                                                                    | RLA File :03/94/040/00419/AM09/               | Lic.No/Date:0310482115<br>11.08.2008       |                         |                                            |
| Decision : Committee considered case as per agenda for ratification of norms and in light of written comments forwarded by Chemical Division vide their U.O. No.14010/9/2005/Ch.II dated 03.10.2005 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                               |                                            |                         |                                            |
| Export Product                                                                                                                                                                                                                                                                                                    | Export Qty.                                   | Sl.No.                                     | Import items            | Qty. allowed per unit<br>of export product |
| Camphor USP                                                                                                                                                                                                                                                                                                       | 1 Kg.                                         | 1.                                         | Acetic Acid             | 0.387 kg                                   |
|                                                                                                                                                                                                                                                                                                                   |                                               | 2.                                         | Alpha Pinene            | 1.20 kg                                    |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                       |                                               |                                            |                         |                                            |

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|----|----------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|--------------------------|
| 71 | Case No.:13/22/82-ALC4/2008                                                            | Party Name:IPCA LABORATORIES LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00876/AM09/                                                         | RLA File :03/94/040/00463/AM09/      | Lic.No/Date:0310482119<br>11.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                      |                                            |                          |

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|----|----------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|--------------------------------------------|--------------------------|
| 72 | Case No.:8/22/82-ALC4/2008                                                                                                 | Party Name:RASULA PHARMACEUTICALS & FINE<br>CHEMICALS | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00871/AM09/                                                                                             | RLA File :09/24/040/00168/AM09/                       | Lic.No/Date:0910035010<br>12.08.2008       | Defer<br>Date:07.10.2008 |
|    | Decision :Committee decided to call for a copy of application from RA/firm. Accordingly, case was deferred for 07.10.2008. |                                                       |                                            |                          |

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|----|----------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|--------------------------|
| 73 | Case No.:10/22/82-ALC4/2008                                                            | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00873/AM09/                                                         | RLA File :09/24/040/00189/AM09/        | Lic.No/Date:0910035022<br>12.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                        |                                            |                          |

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| 74 | Case No.:14/22/82-ALC4/2008 |  | Party Name:RA CHEM PHARMA LIMITED |  | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |
|    |                             |  |                                   |  |                                            |                         |

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| HQ File :01/82/050/00877/AM09/ | RLA File :09/24/040/00170/AM09/ | Lic.No/Date:0910035023<br>12.08.2008 |
|--------------------------------|---------------------------------|--------------------------------------|

Decision : Committee considered case as per agenda for ratification of norms and in light of written comments forwarded by PI Division vide their U.O. No.35011/98/2007-PI-III dated 26.08.2008 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

|                 |             |        |                        |              |
|-----------------|-------------|--------|------------------------|--------------|
| Export Product  | Export Qty. | Sl.No. | Import items           | Qty. allowed |
| Drotaverine Hcl | 1 Kg.       | 1.     | Ortho Diethoxy Benzene | 1.86 kg      |
|                 |             | 2.     | Isopropyl alcohol      | 1.63 kg      |
|                 |             | 3.     | Sodium Cyanide         | 0.48 kg      |
|                 |             | 4.     | Para formaldehyde      | 0.30 kg      |
|                 |             | 5.     | Methanol               | 3.20 kg      |

RA concerned may take further necessary action as per above decision of NC.

|                                                                             |                                                                                                                                                                                                                                                                                                                          |                                       |        |                                            |                                            |
|-----------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------|--------------------------------------------|--------------------------------------------|
| 75                                                                          | Case No.:15/22/82-ALC4/2008                                                                                                                                                                                                                                                                                              | Party Name:HALDIA PETROCHEMICALS LTD. |        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved                    |
|                                                                             | HQ File :01/82/050/00878/AM09/                                                                                                                                                                                                                                                                                           | RLA File :02/24/040/00130/AM09/       |        | Lic.No/Date:0210116067<br>13.08.2008       |                                            |
|                                                                             | Decision : Committee considered case as per agenda for ratification of norms and in light of written comments forwarded by Petrochemicals Division vide their O.M. No.46011/54/2008-PC.II dated 23.06.2008 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                       |        |                                            |                                            |
|                                                                             | Export product                                                                                                                                                                                                                                                                                                           | Export Qty.                           | Sl.No. | Import items                               | Qty. allowed per unit<br>of export product |
|                                                                             | Benzene (from Olefin Complex)                                                                                                                                                                                                                                                                                            | 1 MT                                  | 1.     | Naphtha                                    | 1.194 MT                                   |
| RA concerned may take further necessary action as per above decision of NC. |                                                                                                                                                                                                                                                                                                                          |                                       |        |                                            |                                            |

|                                |                                                                                                                                                                                                                                                                                                                                                                              |                                 |                                            |                         |                |             |        |              |              |                                |       |    |                   |
|--------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|----------------|-------------|--------|--------------|--------------|--------------------------------|-------|----|-------------------|
| 76                             | Case No.:16/22/82-ALC4/2008                                                                                                                                                                                                                                                                                                                                                  | Party Name:ALEMBIC LIMITED      | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |                |             |        |              |              |                                |       |    |                   |
|                                | HQ File :01/82/050/00879/AM09/                                                                                                                                                                                                                                                                                                                                               | RLA File :34/24/040/00081/AM09/ | Lic.No/Date:3410022077<br>13.08.2008       |                         |                |             |        |              |              |                                |       |    |                   |
|                                | Decision : Committee considered case as per agenda for ratification of norms and in light of written comments forwarded by PI Division vide their U.O. No.35011/227/2006-PI-III and 26.08.2008 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                         |                |             |        |              |              |                                |       |    |                   |
|                                | <table><tr><td>Export Product</td><td>Export Qty.</td><td>Sl.No.</td><td>Import items</td><td>Qty. allowed</td></tr><tr><td>Azithromycin      Step      IV</td><td>1 Kg.</td><td>1.</td><td>Erythromycin base</td><td>1.75 kg</td></tr></table>                                                                                                                              |                                 |                                            |                         | Export Product | Export Qty. | Sl.No. | Import items | Qty. allowed | Azithromycin      Step      IV | 1 Kg. | 1. | Erythromycin base |
| Export Product                 | Export Qty.                                                                                                                                                                                                                                                                                                                                                                  | Sl.No.                          | Import items                               | Qty. allowed            |                |             |        |              |              |                                |       |    |                   |
| Azithromycin      Step      IV | 1 Kg.                                                                                                                                                                                                                                                                                                                                                                        | 1.                              | Erythromycin base                          | 1.75 kg                 |                |             |        |              |              |                                |       |    |                   |

|                                                 |                                                                             |                                                                         |         |
|-------------------------------------------------|-----------------------------------------------------------------------------|-------------------------------------------------------------------------|---------|
| (Azithromycin Crude purity Not less than 94.5%) | 2.                                                                          | Acetone                                                                 | 6.45 kg |
|                                                 | 3.                                                                          | Ethyl Alcohol                                                           | 2.81 kg |
|                                                 | 4.                                                                          | Hydroxylamine Hcl                                                       | 0.91 kg |
|                                                 | 5.                                                                          | Methane Sulfonyl chloride                                               | 0.72 kg |
|                                                 | 6.                                                                          | Methanol                                                                | 2.72 kg |
|                                                 | 7.                                                                          | Platinum Catalyst with base of activated carbon (5% platinum on carbon) | 1.00 gm |
|                                                 | RA concerned may take further necessary action as per above decision of NC. |                                                                         |         |

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| Case No.:17/22/82-ALC4/2008                                                                                                                                                                                                                                                                                                                                                         | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved             |              |
| HQ File :01/82/050/00880/AM09/                                                                                                                                                                                                                                                                                                                                                      | RLA File :05/24/040/00325/AM09/     | Lic.No/Date:0510225480<br>13.08.2008       |                                     |              |
| Decision : Committee considered case as per agenda for ratification of norms and in light of written comments forwarded by Chemical Division vide their U.O. No.35011/85/2007-PI-III dated 26.08.2008 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                     |                                            |                                     |              |
| Export Product                                                                                                                                                                                                                                                                                                                                                                      | Export Qty.                         | Sl.No.                                     | Import items                        | Qty. allowed |
| Lorazepam                                                                                                                                                                                                                                                                                                                                                                           | 1 Kg                                | 1.                                         | 2 Amino-2,5-dichloro benzophenone   | 1.60 kg      |
|                                                                                                                                                                                                                                                                                                                                                                                     |                                     | 2.                                         | Chloro acetaldehyde dimethyl acetal | 0.82 kg      |
|                                                                                                                                                                                                                                                                                                                                                                                     |                                     | 3.                                         | Methanol                            | 6.16 kg      |
|                                                                                                                                                                                                                                                                                                                                                                                     |                                     | 4.                                         | Isopropyl Alcohol                   | 1.91 kg      |
|                                                                                                                                                                                                                                                                                                                                                                                     |                                     | 5.                                         | Methylene Chloride                  | 7.74 kg      |
|                                                                                                                                                                                                                                                                                                                                                                                     |                                     | 6.                                         | Toluene                             | 1.11 kg      |
|                                                                                                                                                                                                                                                                                                                                                                                     |                                     | 7.                                         | Acetone                             | 2.67 kg      |
|                                                                                                                                                                                                                                                                                                                                                                                     |                                     | 8.                                         | Activated Carbon                    | 0.0687 kg    |
|                                                                                                                                                                                                                                                                                                                                                                                     |                                     | 9.                                         | Cyclohexane                         | 1.71 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                                         |                                     |                                            |                                     |              |

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|----|----------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 78 | Case No.:18/22/82-ALC4/2008                                                            | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00881/AM09/                                                         | RLA File :08/24/040/00076/AM09/    | Lic.No/Date:0810073944<br>13.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                    |                                            |                          |

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|----|-----------------------------|------------------------------------------|------------------------------|-------------|
| 79 | Case No.:19/22/82-ALC4/2008 | Party Name:BENZO CHEM INDUSTRIES PRIVATE | Meet No/Date:22/82-ALC4/2008 | Status:Case |
|----|-----------------------------|------------------------------------------|------------------------------|-------------|

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|----------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|--------------------------|
|                                                                                              | LIMITED,                        | 26.08.2008                           | Deferred                 |
| HQ File :01/82/050/00882/AM09/                                                               | RLA File :03/94/040/00204/AM09/ | Lic.No/Date:0310482608<br>14.08.2008 | Defer<br>Date:23.09.2008 |
| Decision : Committee decided to defer case for 23.09.2008 for comments of Chemical Division. |                                 |                                      |                          |

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|----------------------------------------------------------------------------------------|--------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 80                                                                                     | Case No.:20/22/82-ALC4/2008    | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|                                                                                        | HQ File :01/82/050/00883/AM09/ | RLA File :08/24/040/00070/AM09/    | Lic.No/Date:0810073981<br>14.08.2008       | Defer<br>Date:23.09.2008 |
| Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                |                                    |                                            |                          |

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|----------------------------------------------------------------------------------------|--------------------------------|--------------------------------------|--------------------------------------------|--------------------------|
| 81                                                                                     | Case No.:21/22/82-ALC4/2008    | Party Name:ASTRIX LABORATORIES LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|                                                                                        | HQ File :01/82/050/00884/AM09/ | RLA File :09/24/040/00195/AM09/      | Lic.No/Date:0910035077<br>14.08.2008       | Defer<br>Date:23.09.2008 |
| Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                |                                      |                                            |                          |

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|----------------------------------------------------------------------------------------|--------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 82                                                                                     | Case No.:22/22/82-ALC4/2008    | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|                                                                                        | HQ File :01/82/050/00885/AM09/ | RLA File :09/24/040/00198/AM09/    | Lic.No/Date:0910035078<br>14.08.2008       | Defer<br>Date:23.09.2008 |
| Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                |                                    |                                            |                          |

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|----------------------------------------------------------------------------------------|--------------------------------|--------------------------------------|--------------------------------------------|--------------------------|
| 83                                                                                     | Case No.:23/22/82-ALC4/2008    | Party Name:ALMELO CHEMICALS(P) LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|                                                                                        | HQ File :01/82/050/00886/AM09/ | RLA File :09/24/040/00105/AM09/      | Lic.No/Date:0910035079<br>14.08.2008       | Defer<br>Date:23.09.2008 |
| Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                |                                      |                                            |                          |

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|----------------------------------------------------------------------------------------------|--------------------------------|----------------------------------------|--------------------------------------------|--------------------------|
| 84                                                                                           | Case No.:24/22/82-ALC4/2008    | Party Name:KREATIVE ORGANICS (P) LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|                                                                                              | HQ File :01/82/050/00887/AM09/ | RLA File :09/24/040/00188/AM09/        | Lic.No/Date:0910035081<br>14.08.2008       | Defer<br>Date:23.09.2008 |
| Decision : Committee decided to defer case for 23.09.2008 for comments of Chemical Division. |                                |                                        |                                            |                          |

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| 85 | Case No.:25/22/82-ALC4/2008                                                                                                                                             | Party Name:GLOBAL CALCIUM PRIVATE LIMITED, | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00888/AM09/                                                                                                                                          | RLA File :07/24/040/00246/AM09/            | Lic.No/Date:0710059109<br>14.08.2008       | Defer<br>Date:07.10.2008 |
|    | Decision :Committee decided to call for Production and Consumption data certified by Central Excise Authority from firm. Accordingly, case was deferred for 07.10.2008. |                                            |                                            |                          |

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| Case No.:28/22/82-ALC4/2008                                                                                                                                                                                                                                                                                        | Party Name:EXCEL INDUSTRIES LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved          |                                         |
| HQ File :01/82/050/00891/AM09/                                                                                                                                                                                                                                                                                     | RLA File :03/94/040/00362/AM09/     | Lic.No/Date:0310482725<br>14.08.2008       |                                  |                                         |
| Decision : Committee considered case as per agenda for ratification of norms and in light of written comments forwarded by Chemical Division vide their U.O. No.14010/27/2006/Ch.II dated 21.07.2008 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                     |                                            |                                  |                                         |
| Export product                                                                                                                                                                                                                                                                                                     | Export Qty.                         | Sl.No.                                     | Import items                     | Qty. allowed per unit of export product |
| Ethyl(p-ethoxy) Benzoate (PEEB)                                                                                                                                                                                                                                                                                    | 1 Kg.                               | 1.                                         | Para Hydroxy Benzoic Acid (PHBA) | 0.713 kg                                |
|                                                                                                                                                                                                                                                                                                                    |                                     | 2.                                         | Toluene                          | 0.398 kg                                |
|                                                                                                                                                                                                                                                                                                                    |                                     | 3.                                         | Diethyl Sulphate (DES)           | 0.882 kg                                |
|                                                                                                                                                                                                                                                                                                                    |                                     | 4.                                         | Caustic Soda Flakes              | 0.412 kg                                |
|                                                                                                                                                                                                                                                                                                                    |                                     | 5.                                         | Denatured Ethyl Alcohol          | 0.279 kg                                |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                        |                                     |                                            |                                  |                                         |

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|----|----------------------------------------------------------------------------------------------|---------------------------------------------------|--------------------------------------------|--------------------------|
| 87 | Case No.:29/22/82-ALC4/2008                                                                  | Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED, | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00892/AM09/                                                               | RLA File :03/94/040/00262/AM09/                   | Lic.No/Date:0310482758<br>14.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of Chemical Division. |                                                   |                                            |                          |

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|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------|-------------------------|
| 88 | Case No.:26/22/82-ALC4/2008                                                                                                                                                                                                                                                                                                                   | Party Name:CODEXIS LABORATORIES INDIA PVT.LTD, | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |
|    | HQ File :01/82/050/00889/AM09/                                                                                                                                                                                                                                                                                                                | RLA File :05/24/040/00280/AM09/                | Lic.No/Date:0510225612<br>18.08.2008       |                         |
|    | Decision : Committee considered case as per agenda for ratification of norms and in light of its earlier decision taken in its 11/82 meeting held on 10.06.2008 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                |                                            |                         |

| Export product                                                                        | Export Qty. | Sl.No. | Import items                                                                               | Qty. allowed per unit of export product |
|---------------------------------------------------------------------------------------|-------------|--------|--------------------------------------------------------------------------------------------|-----------------------------------------|
| (4-R-Cis)-1,1 dimethyl ethyl-6-cyanomethyl-2,2 dimethyl-1,3-dioxane-4-acetate (ATS 8) | 1kg.        | 1.     | Ethyl (R)-4-cyano-3-Hydroxy Butanoate                                                      | 1.00 kg                                 |
|                                                                                       |             | 2.     | N-Butyl Lithium (15% in Hexane)                                                            | 1.90 kg                                 |
|                                                                                       |             | 3.     | Tertiary Butyl Acetate                                                                     | 2.11 kg                                 |
|                                                                                       |             | 4.     | Tetra Hydro Furan                                                                          | 5.63 kg                                 |
|                                                                                       |             | 5.     | 2,2-Dimethoxy propane                                                                      | 2.79 kg                                 |
|                                                                                       |             | 6.     | Ketoreductase YDH/KRED                                                                     | 0.013 kg                                |
|                                                                                       |             | 7.     | Glucose Dehydrogenase Enzyme GDH                                                           | 0.0045 kg                               |
|                                                                                       |             | 8.     | B-Nicotinamide-adenine dinucleotide phosphate oxidized form, monosodium salt (Enzyme NADP) | 0.90 gm                                 |

RA concerned may take further necessary action as per above decision of NC.

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 89 | Case No.:27/22/82-ALC4/2008                                                            | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00890/AM09/                                                         | RLA File :03/94/040/00490/AM09/ | Lic.No/Date:0310482885<br>18.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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|----|----------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 90 | Case No.:30/22/82-ALC4/2008                                                                  | Party Name:EXCEL CROP CARE LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00893/AM09/                                                               | RLA File :03/94/040/00329/AM09/    | Lic.No/Date:0310482797<br>18.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of Chemical Division. |                                    |                                            |                          |

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|----|----------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------|--------------------------|
| 91 | Case No.:31/22/82-ALC4/2008                                                                  | Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD. | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00894/AM09/                                                               | RLA File :03/94/040/00169/AM09/                | Lic.No/Date:0310482828<br>18.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of Chemical Division. |                                                |                                            |                          |

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|----|-----------------------------|--------------------------|--------------------------------------------|-------------------------|
| 92 | Case No.:32/22/82-ALC4/2008 | Party Name:CIPLA LIMITED | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |
|    |                             |                          | Lic.No/Date:0310482862                     |                         |

HQ File :01/82/050/00895/AM09/

RLA File :03/94/040/00390/AM09/

18.08.2008

Decision : Committee considered case as per agenda for ratification of norms and in light of written comments forwarded by PI Division vide their U.O. No.35011/83/2007-PI-III dated 26.08.2008 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product                                                                         | Export Qty. | Sl.No. | Import items                                                                         | Qty. allowed per Kg. of Nevirapine |
|----------------------------------------------------------------------------------------|-------------|--------|--------------------------------------------------------------------------------------|------------------------------------|
| Nevirapine 200mg tablet<br>[Nevirapine 204 mg/tablet]                                  | 1 No.       | 1.     | 3-(2-Chloro-3-pyridine-carbonyl)-amino-2-chloro-4-methyl pyridine/(NVP(II) compound) | 1.428 kg/kg of Nevirapine          |
|                                                                                        |             | 2.     | Cyclopropylamine                                                                     | 0.57 kg/kg of Nevirapine           |
| Nevirapine Oral solution 50 mg/5ml, 100ml bottle<br>[Nevirapine 1020 mg/100 ml bottle] | 1 No.       | 3.     | Diglyme                                                                              | 2.16 kg/kg of Nevirapine           |
|                                                                                        |             |        |                                                                                      |                                    |

RA concerned may take further necessary action as per above decision of NC.

|    |                                                                                        |                                 |                                            |                          |
|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 93 | Case No.:33/22/82-ALC4/2008                                                            | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00896/AM09/                                                         | RLA File :03/94/040/00359/AM09/ | Lic.No/Date:0310482870<br>18.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 94 | Case No.:34/22/82-ALC4/2008                                                            | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00897/AM09/                                                         | RLA File :03/94/040/00364/AM09/ | Lic.No/Date:0310482880<br>18.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 95 | Case No.:35/22/82-ALC4/2008                                                                                                                                                                                                                                                                                                                                                   | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |
|    | HQ File :01/82/050/00898/AM09/                                                                                                                                                                                                                                                                                                                                                | RLA File :03/94/040/00449/AM09/ | Lic.No/Date:0310482886<br>18.08.2008       |                         |
|    | Decision : Committee considered case as per agenda for ratification of norms and in light of written comments forwarded by PI Division vide their U.O. No.35011/83/2007-PI-III dated 26.08.2008 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                         |

| Export Product                  | Export Qty. | Sl.No. | Import items  | Qty. allowed |
|---------------------------------|-------------|--------|---------------|--------------|
| Vetpro 60%/Amprolium 60% Powder | 1 Kg.       | 1.     | Amprolium Hcl | 0.606 kg.    |

RA concerned may take further necessary action as per above decision of NC.

|                                |                                 |                                            |                         |
|--------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| Case No.:36/22/82-ALC4/2008    | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |
| HQ File :01/82/050/00899/AM09/ | RLA File :03/94/040/00418/AM09/ | Lic.No/Date:0310482890<br>18.08.2008       |                         |

Decision : Committee considered case as per agenda and in light of its earlier decision taken in its 3/82 meeting held on 15.04.2008 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product   | Export Qty.        | Sl.No. | Import items                      | Qty. allowed per unit of export product |
|------------------|--------------------|--------|-----------------------------------|-----------------------------------------|
| GCS Dog (Powder) | 1 Pack of 150 gram | 1.     | Glucosamine Hcl                   | 82.635gm/pack                           |
|                  |                    | 2.     | Sodium Chondrotin sulphate        | 27.54gm/pack                            |
|                  |                    | 3.     | Manganese sulphate                | 0.732gm/pack                            |
|                  |                    | 4.     | Ascorbic acid (calcium ascorbate) | 4.776gm/pack                            |
| GCS Dog Powder   | 1 pack of 500 gram | 1.     | Glucosamine Hcl                   | 0.2754 kg/pack                          |
|                  |                    | 2.     | Sodium Chondrotin Sulphate        | 0.0918 kg/pack                          |
|                  |                    | 3.     | Manganese Sulphate                | 0.00244 kg/pack                         |
|                  |                    | 4.     | Ascorbic acid (calcium ascorbate) | 0.01592 kg/pack                         |

RA concerned may take further necessary action as per above decision of NC.

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|--------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| Case No.:37/22/82-ALC4/2008    | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Approved |
| HQ File :01/82/050/00900/AM09/ | RLA File :03/94/040/00450/AM09/ | Lic.No/Date:0310482892<br>18.08.2008       |                         |

Decision : Committee in light of written comments forwarded by PI Division vide their U.O. No.35011/83/2007-PI-III dated 23.10.2007 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product | Export Qty.         | Sl.No. | Import items    | Qty. allowed per unit of export product |
|----------------|---------------------|--------|-----------------|-----------------------------------------|
| GCS Max Powder | 1 Pack of 4.54 kgs. | 1.     | Glucosamine Hcl | 2.501 kg/pack                           |

|                                                                             |  |    |                                   |               |
|-----------------------------------------------------------------------------|--|----|-----------------------------------|---------------|
|                                                                             |  | 2. | Sodium Chondrotin sulphate        | 0.833 kg/pack |
|                                                                             |  | 3. | Manganese sulphate                | 0.022 kg/pack |
|                                                                             |  | 4. | Ascorbic acid (calcium ascorbate) | 0.144 kg/pack |
|                                                                             |  |    |                                   |               |
| RA concerned may take further necessary action as per above decision of NC. |  |    |                                   |               |

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 98 | Case No.:38/22/82-ALC4/2008                                                            | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00901/AM09/                                                         | RLA File :03/94/040/00452/AM09/ | Lic.No/Date:0310482896<br>18.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

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|----|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 99 | Case No.:39/22/82-ALC4/2008                                                            | Party Name:CIPLA LIMITED        | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00902/AM09/                                                         | RLA File :03/94/040/00451/AM09/ | Lic.No/Date:0310482900<br>18.08.2008       | Defer<br>Date:23.09.2008 |
|    | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                 |                                            |                          |

|     |                                                                                        |                                        |                                            |                          |
|-----|----------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|--------------------------|
| 100 | Case No.:40/22/82-ALC4/2008                                                            | Party Name:INTAS PHARMACEUTICALS LTD., | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00903/AM09/                                                         | RLA File :08/24/040/00061/AM09/        | Lic.No/Date:0810074010<br>18.08.2008       | Defer<br>Date:23.09.2008 |
|     | Decision : Committee decided to defer case for 23.09.2008 for comments of PI Division. |                                        |                                            |                          |

|     |                                                                                              |                                                     |                                            |                          |
|-----|----------------------------------------------------------------------------------------------|-----------------------------------------------------|--------------------------------------------|--------------------------|
| 101 | Case No.:41/22/82-ALC4/2008                                                                  | Party Name:AKZO NOBEL CHEMICALS (INDIA)<br>LIMITED. | Meet No/Date:22/82-ALC4/2008<br>26.08.2008 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00904/AM09/                                                               | RLA File :31/24/040/00133/AM09/                     | Lic.No/Date:3110034956<br>19.08.2008       | Defer<br>Date:23.09.2008 |
|     | Decision : Committee decided to defer case for 23.09.2008 for comments of Chemical Division. |                                                     |                                            |                          |

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